

CENTRAL ADMINISTRATIVE TRI BUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 924 of 2001

Allahabad this the 01st day of August, 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)

Anil Kumar Goswami, S/o Late Sri Jagannath,
Yogeshwar, R/o 93, Alopibagh, Allahabad.

By Advocate Shri G.P. Tripathi

Versus

1. The Union of India through the Secretary, Ministry of Defence, Government of India.
2. The Commandant, 508 Army Base Workshop, Allahabad Fort - 211005.
3. The Director General, EME (EME Civ-2), DHQ PO, New Delhi-110011.
4. The Accountant General, Uttar Pradesh, Allahabad.

By Advocate Shri R.C. Joshi (for respondents no.1 to 3)
Shri S.Chaturvedi (for respondent no.4)

O_R_D_E_R (Oral)

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

The applicant Anil Kumar has a grievance that when his father Late Shri Jagannath Yogeshwar died in harness on 23.08.97 and the family came to indigent condition then to support the dependents of his deceased father, he applied for compassionate appointment immediately thereafter, but the same is pending without any decision thereon, inspite of

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de representations followed by repeated reminders latest being 27.06.2001, therefore, he has come up seeking relief to the effect that the respondents be directed to consider his case for appointment on compassionate ground.

2. Keeping in view the facts and circumstances of the matter, the O.A. is finally decided at the admission stage with the direction to the competent authority in the respondents establishment to decide the case of the applicant for compassionate appointment within four months from the date of communication of this order. No cost.

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Member (J)

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